

base to defence base, have we consulted these countries?

SHRI DINESH SINGH: Both bases are equally bad. I mentioned this a little earlier. We have got to discuss again. Whether it is a communication base or defence base, there is not much difference in modern terms in these things.

SHRI CHANDRA SHEKHAR (Uttar Pradesh): The distinguished Deputy Minister of Foreign Affairs has said that he has just received a communication about this defence base, and since then no Commonwealth Prime Ministers' Conference has been held. But he received the communication about the communication centre long before and after that a Commonwealth Prime Ministers' Conference was held. I want to know whether in that Prime Ministers' Conference this matter was discussed. Another point. What are our expectations? As the interests of the Commonwealth countries are involved, may I know whether we expect from the United Kingdom Government that they should consult us before taking such steps in establishing defence centres or defence establishments? If not, was any protest made to the United Kingdom Government?

SHRI DINESH SINGH: I do not think it is obligatory on the part of the British Government to discuss these matters in the Commonwealth Conference as to where they should set up bases. This is largely dictated by their military requirements and commitments. So far as this matter is concerned, it is a matter that concerns not only the Commonwealth countries but many other countries, and therefore we shall have to discuss it with the British Government directly, and the other countries will no doubt take it up with the British Government.

**श्री विमलकुमार मन्नालालजी चौर-
ड़िया :** क्या मंत्री जी बतायेंगे कि वर्तमान में ब्रिटिशर्स के भारत के प्रति रवैये को देखते

हुए और वे हिन्द महासागर में आकर बेसेज कायम कर रहे है उस को देखते हुए, इन बेसेज की वजह से प्रभावित होने वाले जो देश हैं उन से अपने हित में मित्रता करने के लिए हम पहल करें, इस में क्या कठिनाई महसूस हो रही है ?

श्री दिनेश सिंह : कोई कठिनाई नहीं है, इसी के लिए हम निरन्तर परिश्रम कर रहे हैं ।

SHRI M. M. DHARIA (Maharashtra): May we know when the Government of India first came to know regarding the setting up of the bases by the British Government, and from that date onwards what efforts have been made by our Government to take into confidence the neighbouring countries concerned and also to lodge our protest with the British Government?

SHRI DINESH SINGH: We received this communication only a few days ago.

SHRI I. K. GUJRAL: Is the Minister in a position to categorically assure this House that we think that the establishment of these bases in the Indian Ocean is an unfriendly act to this country and that we will do everything to resist it?

SHRI DINESH SINGH: We shall certainly do everything to resist it, Madam.

PAPERS LAID ON THE TABLE

ANNUAL REPORT (1964-65) OF THE TRADE MARKS REGISTRY

**THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
S. V. RAMASWAMY):** Madam, I beg to lay on the Table, under section 126 of the Trade and Merchandise Marks Act, 1958, a copy of the Sixth Annual Report of the Trade Marks Registry for the financial year ending the 31st March, 1965. [Placed in Library. See No. LT-5189/65.]